(3) The me it list for admission to All India Institute of Medical Sciences New D< Ihi, should be based on the results of the Pre-entry test. No weightage should be given to the previous academic record of the students because the standards of the Ur versities' are not uniform.

(4) Seats i'i Maulana Azad Medical College, Lady Hardinge Medical College and All India Institute of Medical Science? New Delhi, should be increase I to accommodate students who ha\ e passed Pre-medical examination 1 om Delhi University.

(c) It has thready been decided to increase admiss ons at Lady Hardinge Medical College b 10 seats and all these seats have been earmarked for Delhi students apart from 1 5 already reserved for them. It is further iroposed to raise the annual admission capacity of the Maulana Azad Medical Coll gc and the Lady Hardinge Medical Col ege. The matter is under consideration of the University of Delhi. The University of Delhi have, however, not found it uasible to start a second shift in Maulana . izad Medical College.

As regards the holding of a Pre-entry test to the Ludy Hardinge Medical College it not be fin ilised by the Delhi University in time this ; iar; but it will be pursued with the Delh University again. The other point is unde consideration of the Government.

#### **REDUCTION I M PRICES IN LIQUID AMMONIA J UF PLIED BY IRAN**

# 1115. SHR SALIL KUMAR GAN-GAUL1 :

SH U A. P. CHATTERJEE :

### SHU MONORANJAN ROY :

Will the M lis.er of PETROLEUM AND CHEMICAL AND MINES AND METALS be oleased to state:

(a) whethe! the Iranian Government have refused to reduce the price of liquid ammonia sur plied for use of the fertilizer factories in Irdia;

(b) if so, v hat is the price now charged by Iran;

to Questions

(c) what is the ruling international price; and

(d) whether the Government of Kuwait has agreed to supply liquid ammonia for use in the Trombay fertilizer at 75 cents less than the price demanded by the Iranian Government?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) No. During the course of negotiation with the Indian Petro-chemical company of Iran, the Fertilizer Corporation of India have been able to secure reduction in the price of ammonia for the use of fertilizer plants in India.

(b) to (d) Government have approved the Fertilizer Corporation of India purchasing one million tonnes ammonia from the National Petro-Chemicals Company of Iran and 5,00,000 tonnes of ammonia from the Petro-chemical Industries Company of Kuwait during the period from 1972 to 1978. It is not in public interest to disclose the price at which the Corporation will purchase the ammonia from Iran and Kuwait. As far as it is known, there is no international price for ammonia.

#### IRREGULARITIES IN SUPPLIES PRODUCTS-EXPORTS BY FOREIGN OIL COMPANIES

## 1116. SHRI A. P. CHATTERJEE : SHRI MONORANJAN ROY : SHRI SALIL KUMAR GAN-GULY :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether many irregularities have come to light in the handling of supplies and exports of oil products by the foreign oil companies in India; and

(b) if so, what steps Government propose to take to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) No.

(b) Does not arise.